

महाराष्ट्र सरकार द्वारा बहु-विवाह विरोधी कानून बनाने की मांग

1278. श्री अटल बिहारी वाजपेयी :
श्री जगन्नाथ राव जोशी :

क्या बिधि और न्याय मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या महाराष्ट्र राज्य सरकार ने बहु-विवाह विरोधी कानून बनाने और उसे सभी धर्मों के लोगों पर लागू करने की मांग केन्द्रीय सरकार से की है ; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

बिधि और न्याय मन्त्रालय में राज्य मन्त्री (श्री नीतिराज सिंह चौधरी) : (क) जी हां ।

(ख) केन्द्रीय सरकार इस विषय पर विचार कर रही है ।

Nationalisation of Power Industries

1279. SHRI PRABHUDAS PATEL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Union Government have permitted Gujarat Government to nationalise the power industries in the State ;

(b) whether Government had some time ago appointed a Committee headed by Union Deputy Minister for Irrigation and Power to go into the question of terminating licences given to private power companies to generate and distribute power ; and

(c) if so, the main recommendations of the Committee and the steps taken to implement them ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) Government of India have not received any proposal from the Government of Gujarat for Nationalising the Electricity Supply Industry in the State.

(b) and (c). A Committee under the Chairmanship of the Union Deputy Minister for

Irrigation and Power had gone into the question of how the areas served by the private licensee undertakings could be dealt with in the context of adoption of uniform power policy throughout the States. The report is under study. Further action will be taken after a decision is taken in the matter.

Gujarat Government's request for ban on import of Cotton

1280. SHRI PRABHUDAS PATEL : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Gujarat Government had urged the Centre to stop import of cotton in view of the bumper crop in the country ;

(b) if so, the reaction of the Central Government thereto ; and

(c) the steps taken by the Central Government to prevent recurrence of the cotton crisis by the growers in the past ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No communication has been received from the Gujarat Government in this respect.

(b) and (c). Do not arise.

S. T. C. Subsidiary in Canada

1281. SHRI MADHURYYA HALDAR : Will the Minister of FOREIGN TRADE be pleased to state when the State Trading Corporation established a subsidiary in Canada and when this was liquidated ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : The State Trading Corporation established a subsidiary in Canada in April, 1966 and wound it up in December, 1970.

Decision to withdraw departmental catering in Mail/Express trains

1282. SHRI S. M. BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether Departmental catering in various mail/express trains has been changed to contract system ;

(b) if so, the reasons therefor ; and

(c) whether a number of representations have been received against such change-over ?